## Annexure 1

Name of the Corporate Debtor: Gupta Synthetics Limited; Date of commencement of Liquidation: 14th July, 2020; List of creditors as on: 13th March, 2024

## List of secured financial creditors

															(Amount in Rs
Sr. No.	Name of creditor	Details of claim received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	security	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Limited	30-07-2020	1976119089	1974873872	Secured	1974873872	Yes	Fixed assets and Current assets	-	24.31	0.00	0.00	0.00	0.00	
2	State Bank of India	30-08-2020	1964131030	1964131030	Secured	1964131030	Yes	Fixed assets and Current assets	-	24.46	0.00	0.00	0.00	0.00	
3	Kotak Mahindra Bank Limited	12-08-2020	1420488025	1420488025	Secured	1420488025	Yes	Fixed assets and Current assets	-	17.58	0.00	0.00	0.00	0.00	
4	Edelweiss Asset Reconstruction Company Limited	12-08-2020	1262040544	1262040544	Secured	1262040544	Yes	Fixed assets and Current assets	-	15.62	0.00	0.00	0.00	0.00	
5	Assets Care Reconstruction Enterprise Limited - Assignee (Standard Chartered Bank- Assignor)	10-08-2020	767324994.3	767324994.3	Secured	767324994.3	Yes	Fixed assets and Current assets	-	9.5	0.00	0.00	0.00		The assignment agreement dated 22nd November 2023, entered into betweer SCB and Assets Care and Reconstruction Enterprise Limited, acting in its capacity as trustee of ACRI 144-TRUST ("Assignee"), SCB has assigned the Loans, together with all rights, title, interest, security, pledge and guarantees in respect of the Loans to the Assignee under Section 5 of the SARFAESI Act, 2002.

0.00

0.00

7,38,88,58,465.33

Total

7,39,01,03,682.33 7,38,88,58,465.33